

levels. The State Governments and the Union Territory Administrations have been urged from time to time to improve the quality of education and to introduce vocational education at the +2 stage of the 10+2 pattern of school education. All the States and Union Territories have agreed, in principle, to adopt the new pattern of school education, with vocationalised education at +2 stage.

For upgraded orientation of teachers, and other educational personnel, various orientation courses are organised by the State Governments as well as by the NCERT at the Central level.

In order to ensure better professional attitudes and to produce quality teachers by integrating subject matter with professional training, NCERT has decided to re-introduce Four-year integrated courses leading to degrees of B.Sc.Ed./B.Sc. B.Ed. and B.A.Ed./B.A. B.Ed. in its Regional Colleges of Education.

Grant to Harijan Students for purchase of Text Books in Delhi

8895. SHRI B. V. DESAI: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether Government are aware that the Delhi Administration which had earmarked Rs. 20 lakhs as a grant to harijan students for buying text books during the year 1980-81 could not distribute the amount due to administrative callousness;

(b) if so, what were the main reasons therefor;

(c) whether Government have conducted any enquiry in this regard;

(d) if so, the outcome of the enquiry; and

(e) the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI-

MATI SHEILA KAUL): (a) to (e). The information is being collected and will be laid on the Table of Sabha as soon as possible.

Central Aid for Flood-affected States

8896. SHRI GIRIDHAR GOMAN - GO: Will the Minister of AGRICULTURE be pleased to state:

(a) State-wise Central assistance provided by the Centre to meet the flood-affected requirements in the year 1980-81;

(b) State-wise Central assistance released by the Centre and utilised by the States before 31st March, 1981 therefor; and

(c) the reasons for delay by the concerned States to utilise the funds in time?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) to (c). A statement showing (i) ceilings of expenditure approved by the Government of India for flood relief during 1980-81 in respect of States affected by floods; (ii) anticipated expenditure upto 31.3.1981 against the approved ceilings reported by the State Governments in the month of March, 1981; and (iii) Central assistance actually released to States during 1980-81 on provisional basis subject to adjustment on receipt of firm figures of expenditure, is attached.

The Ceilings of expenditure approved during 1980-81 are to be utilised by the concerned State Governments by 31.3.1981. The figures of actual expenditure will be available only towards the middle of 1981. On the basis of the figures of anticipated expenditure there is no shortfall of expenditure except in the case of Andhra Pradesh and Haryana while the information is yet to be received from the Government of Karnataka. Generally the delay in utilisation of

funds in time are mainly due to non-completion of works necessitated by time taken in calling and acceptance

of tenders for works and stores or non-availability of essential goods like construction material in time.

Statement
Floods—1980-81

(Rs. in lakhs)

States	Ceiling approved for flood relief.	Anticipated expenditure upto 31-3-81	Non-Plan@ grant released
1	2	3	4
1. Andhra Pradesh	839.84	828.38	204.41
2. Assam	1272.14	1362.53	559.28
3. Bihar	2647.00	2647.00	1689.75
4. Gujarat	1897.545	2051.53	829.80
5. Haryana	524.26	446.05	274.17
6. Karnataka	347.50	NA*	100.87
7. Kerala	909.42	1391.32	400.00
8. Orissa	4288.58	4289.35	2820.39
9. Uttar Pradesh	7905.00	7905.00	5224.50 +550.00+ Approved advance Plan assistance
10. West Bengal	2356.47	2622.42	984.14

*No detailed statement of expenditure has been received from the State Government.

@ Non-plan grant is given to the States at the rate of 75% of the actual expenditure incurred (upto approved ceiling) in excess of the margin money.

Badanalla Irrigation Project

8897. SHRI GIRIDHAR GOMAN-
GO: Will the Minister of IRRIGA-
TION be pleased to state:

(a) the measures taken by Govern-
ment of Orissa to include the Bada-
nalla Medium Irrigation Project of
tribal sub-plan areas of Koraput in
the current financial year for execu-
tion;

(b) funds provided for the project
since the year of survey and investi-
gation till the year 1980-81, year-
wise;

(c) funds provided after the clear-
ance of the Project Report by the
Planning Commission for preliminary
work of the execution therefor; and

(d) the reasons for delay, if any
and measures taken to avoid the de-
lay?

THE MINISTER OF STATE IN
THE MINISTRY OF IRRIGATION
(SHRI Z. R. ANSARI): (a) The
Badanalla Irrigation Project has been
included in the draft Sixth Plan
(1980—85) of Orissa State. For the
current financial year 1980-81, an
amount of Rs. 50 lakhs has been pro-
vided.